

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1**

TP 138 of 2019 [TP 122 of 2016(CP 27 of 2016)] With  
IA 506 of 2019

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.02.2021**

**Name of the Company:** Alliance Industries Ltd  
V/s  
People International & Services Pvt Ltd

**Section:** 397-398 of the Companies Act, 2013/IA for Adjournment of Hearing

**ORDER**

Learned Senior Counsel Mr. Saurabh Soparkar appeared for the Petitioner.

Learned Senior Counsel Mr. Navin Pahwa appeared for Respondent no.1.  
Learned Counsel Mr. Amalpushp Shrotri appeared for the Respondent No.2.  
Learned Counsel Mr. Sandeep Singhi appeared. Learned Counsel Ms. Poonam Mathur appeared. Learned PCS Mr. Dilip Kumar Jain appeared for Respondent No.4.  
Learned Counsel Mr. Ankit Dubey appeared. Learned Counsel Mr. Hamesh Naidu appeared for the Alliance Industries Limited. Learned Counsel Ms. Trisha Baxi appeared.

Though the matter is part heard, one of the member of the Bench has been relieved from Indore Bench, hence, it stands adjourned for further consideration on 01.03.2021.

Matter to appear for further consideration on 01.03.2021.

**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

Dated this the 1st day of February, 2021

**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**